

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.01.2019

NOTICE

Take notice that the matters adjourned vide notice dated 16.01.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014)	Adani Gas Limited (AGL) Vs. CCI &Anr. With	17.01.2019	12.03.2019
2.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014)	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	17.01.2019	12.03.2019
3.	Competition. App. (AT) No. 81 of 2018	Vijay Bhutda Vs CCI & Ors	17.01.2019	15.03.2019

By Order
-sd/-

Registrar

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